## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 230 OF 2014 APPEAL NO. 231 OF 2014 APPEAL NO. 155 OF 2015

**APPEAL NO. 156 OF 2015** 

APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015

APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015 APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 13<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 230 OF 2014 APPEAL NO. 155 OF 2015

APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015 APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd. .... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission .... Respondent(s)

APPEAL NO. 231 OF 2014 APPEAL NO. 156 OF 2015

<u>APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015</u> <u>APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015</u>

In the matter of:

BSES Yamuna Power Ltd. .... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission .... Respondent(s)

## <u>ORDER</u>

These matters could not be taken up due to administrative reasons.

List these matters on **24.01.2018**.

**COURT MASTER**